

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/156(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	SHAKAMBHARI ENTERPRISES VS GLOBE STEEL AND ALLOYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sourojit Dasgupta, Adv.] For the Operational Creditor

ORDER

1. Learned Counsel for the Operational Creditor present. None for the Corporate Debtor
2. List this matter for arguments on **10th July, 2024**.
3. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**